## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

**UNDER SECTION** 

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

S.No. NAME (IN CAPITAL)

: TCP/7/2016

: Shri. Kuberan N. & 3 Others

: Srivari Mutual Benefit Finance Limited & 7 Others

: 634A

DESIGNATION

SIGNATURE

REPRESENTATION FOR WHOM

1. D. CHANDRAGIUPTA Counsel for R7 D. ch 2. Pryoderskini N For 1. K. Blosher

ORDER

Counsels for both the parties are present and prayed for time for making final submissions. At request, time is enlarged. Put up on 12.03.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk